

(2019) 11 AP CK 0002

Andhra Pradesh High Court

Case No: Appeal Suit No: 664 Of 2019

H. Nirmala

APPELLANT

Vs

C. Padmavathi And
Others

RESPONDENT

Date of Decision: Nov. 13, 2019

Acts Referred:

Civil Procedure Code, 1908 " Section 47, 64, 148, 149, Order 7 Rule 11(c), Order 21 Rule 58, Order 21 Rule 58, Order 21 Rules 64, Order 33 Rule 1, Order 33 Rule 2, Order 38 Rule 5, Order 38 Rule 7, Order 38 Rule 9, Order 38 Rule 11, Order 38 Rule 11A(2)#Limitation Act, 1963 " Section 3

Citation: (2019) 11 AP CK 0002

Hon'ble Judges: M. Venkata Ramana, J

Bench: Single Bench

Advocate: K.S. Gopala Krishnan, S. Lakshminarayana Reddy

Final Decision: Allowed

Judgement